

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

CP-59/ND/2008

In the matter of

Sh. Raj Kumar Divraj & Ors.

....PETITIONER

Vs.

Rambagh Palace Hotel (P) Ltd.

..RESPONDENT

SECTION :

Under Section 397/398

Order delivered on 09.1.2018

Coram :

R. VARADHARAJAN,

Hon'ble Member (Judicial)

For the Petitioner /applicant

: Mr. Salman Khurshid, Advocate
Mr. Abhishek Rao, Advocate
Ms. Bhavya Bharti, Advocate
Mr. Shailesh Suman, Advocate
Ms. Alisha Panda, Advocate
Ms. Sanchita, Advocate


For the Respondent/Corporate Debtor : -

For the Intervener :

ORDER

Learned Counsel for the parties are present. Heard the matter at length.

Order reserved.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
09.1.2018